

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT NO. V**

**Under Section 60(5) of Insolvency & Bankruptcy Code, 2016
R/W Rule 11 of NCLT Rules, 2016**

Interlocutory Application 2718/2021

In

Company Petition No. 3562/I&B/NCLT/MAH/2018

Mr. Shailesh Bhuta

Authorised Representative of Class
of Creditors (Flat Buyers)

.... Applicant

Vs.

Vijay P. Lulla, Resolution Professional,
Ahinsa Buildtech Pvt. Ltd.

.....Respondent No. 1

LIC Housing Finance Ltd.

....Respondent No. 2

In the matter of

Pravin Electricals Private Limited

.... Operational Creditor/ Petitioner

vs.

Ahinsa Buildtech Private Limited.

... Corporate Debtor

Order delivered on 24.03.2022

Coram:

Hon'ble Smt. Suchitra Kanuparthi, Member (J)

Hon'ble Smt. Anuradha Sanjay Bhatia, Member (T)

For the Applicant : Adv. Pulkit Sharma a/w. Devarajan Raman for Authorized Representative.

For Respondent No. 1 : Adv. Chaitanya Nikte i/b RP Vijay Lulla

For Respondent No. 2 LICHFL : Adv. Rohit Gupta i/b Akash Acharya

Per: Suchitra Kanuparthi, Member (J)

ORDER

1. This is an application filed by the Authorised Representative of Class of Creditors seeking a direction against the Resolution Professional namely Respondent No. 1, not to admit the claim of the Respondent No. 2 and to reconstitute etc.,
2. However, the matter was argued and reserved for orders on 06.02.2021, the Respondent No.1 i.e. the Resolution Professional has filed the written submissions on 13.01.2022. the written submission is reproduced below;

"After arguing the Application for certain time, the said Application was withdrawn by the collective decision of Home Buyers in larger interest. Therefore, the said Application should be dismissed as withdrawn. The Application was withdrawn by Adv. Pulkit Sharma i/b Mr. Devarajan Raman on behalf of the Authorised Representative of the Home Buyers appointed by the collective decision of the Home Buyers."

3. In view of the Written Submission of the Resolution Professional, the I.A. 2718 of 2021 is dismissed as withdrawn.

Sd/-
Anuradha Sanjay Bhatia
Member (Technical)

Sd/-
Suchitra Kanuparthi
Member (Judicial)